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 Separate paging is given to this Part, in order that it may be filed as a separate compilation.

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PART I.

Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

PROGRAMME FOR THE VISIT OF HIS EXCELLENCY SIR JOHN HUBBACK, K.C.S.I., I.C.S., GOVERNOR OF ORISSA, TO KORAPUT AND SERANGO (GANJAM AGENCY).

DAY AND DATE.	STANDARD TIME.	PLACE.	REMARKS.
JANUARY, 1940—			
Monday, 15th ...	8-30 A.M.	Arrive Salur.	
	9-00 A.M.	Detrain.	
	9-05 A.M.	Leave Salur ...	... By car.
	12 noon	Arrive Koraput.	

DAY AND DATE.	STANDARD TIME.	PLACE.	REMARKS.
JANUARY, 1940—			
Tuesday, 16th to Wednesday, 24th	HALT.		
Thursday, 25th	... 4-30 P.M.	Leave Koraput ...	... By car.
	About 6-30 P.M.	Arrive Salur. Entrain.	
	8-30 P.M.	Leave Salur ...	... By special train.
Friday, 26th	... 1-55 A.M.	Arrive Palasa ...	... The special train to be kept in a quiet siding.
	7-40 A.M.	Detrain.	
	7-45 A.M.	Leave Palasa ...	... By car.
	9-45 A.M.	Arrive Gumma. Climb up the Ghat.	On foot.
	11-30 A.M.	Arrive Serango ...	... (Dr. West's bunga- low).
Saturday, 27th	... 1-30 P.M.	Leave Serango ...	... On foot.
	About 3-00 P.M.	Arrive Gumma.	
	„ 3-15 P.M.	Leave Gumma ...	... By car.
	„ 5-15 P.M.	Arrive Palasa. Entrain ...	... The special train to be kept in a quiet siding.
Sunday, 28th	... 2-15 A.M.	Leave Palasa ...	... By special train.
	8-30 A.M.	Arrive Puri. Detrain and drive to Government House.	

(All arrivals and departures will be private.)

PARTY.

HIS EXCELLENCY THE GOVERNOR.

LADY HUBBACK.

J. S. Wilcock, Esq., O.B.E., I.C.S., Secretary to the Governor.

F. T. Parsons, Esq., I.P., Aide-de-Camp to the Governor.

*Subadar-Major and Hony. Lt. Bhim Singh Thapa, Bahadur, O.B.I., Hony. Indian Aide-de-Camp to the Governor.

* Will not go to Serango.

All letters and telegrams intended for His Excellency the Governor and party should be addressed to "Orissa Governor's Camp", without addition of the name of any post town.

By order,

J. S. WILCOCK,

Secretary to His Excellency
the Governor of Orissa.

HOME AND FINANCE DEPARTMENTS.

NOTIFICATIONS.

The 13th January 1940.

No. 281-A.—Mr. Harishwar Dayal, I.C.S., Joint Magistrate and Deputy Collector, who, in notification no. 10062-A., dated the 20th December 1939, has been posted to the Bargarh subdivision of the district of Sambalpur, is vested with the powers of a Magistrate of the first class.

The 13th January 1940.

No. 284-A.—Mr. H. Lal, I.C.S., Joint Magistrate and Deputy Collector, who, in notification no. 62-A., dated the 6th January 1940, has been posted to the Berhampur subdivision of the district of Ganjam, is vested with the powers of a Magistrate of the first class.

The 13th January 1940.

No. 287-A.—Rai Sahib Durga Charan Das, Deputy Magistrate and Deputy Collector, is granted leave on average pay on medical certificate for two months under rules 154, 155, 156 and 157 of the Orissa Service Code in extension of the leave granted to him in notification no. 9389-A., dated the 18th November 1939.

The 15th January 1940.

No. 308-A.—Sri Jagannath Misra, Deputy Magistrate and Deputy Collector and Subdivisional Officer and Assistant Agent, Balliguda in the district of Ganjam, relinquished charge of his appointment as Additional Subdivisional Officer of Ghumsur in that district in the forenoon of the 13th December 1939.

The 16th January 1940.

No. 97-P.—In exercise of the powers conferred by sub-sections (1) and (2) of section 14 of the Code of Criminal Procedure, 1898 (Act V of 1898), the Governor of Orissa is pleased—

- (a) to confer upon Sri Parikhit Mohanty, who has been appointed to be President of the Panchayat of union no. I in police-station Pipli of the Sadr subdivision of the district of Puri in place of Sri Kasinath Naik (who was appointed for a period of three years under notification no. 4306-P., dated the 10th May 1938), the powers of a Magistrate under sections 64, 127 and 128 of the said Code within the limits of the said union, and
- (b) to declare that he may exercise the said powers during the unexpired portion of the period of three years ending on the 12th March 1941 for which Sri Kasinath Naik was empowered to hold the office of President of the said Panchayat.

The 16th January 1940.

No. 99-P.—In exercise of the powers conferred by sub-sections (1) and (2) of

section 14 of the Code of Criminal Procedure, 1898 (Act V of 1898), the Governor of Orissa is pleased—

- (a) to confer upon Sri Indramani Mahapatra, who has been appointed to be President of the Panchayat of union no. VIII in police-station Tangi of the Sadr subdivision of the district of Cuttack in place of Sri Sarbeswar Das (who was appointed for a period of three years under notification no. 935-P., dated the 1st February 1933), the powers of a Magistrate under sections 64, 127 and 128 of the said Code within the limits of the said union, and

- (b) to declare that he may exercise the said powers during the unexpired portion of the period of three years ending on 31st January 1941 for which Sri Sarbeswar Das was empowered to hold the office of President of the said Panchayat.

By order of the Governor,

P. T. MANSFIELD,

*Chief Secretary to Government.*EDUCATION, AND HEALTH AND
LOCAL SELF-GOVERNMENT
DEPARTMENTS.

NOTIFICATIONS.

The 12th January 1940.

No. 149-E.—Sri Balmukunda Dora, Deputy Inspector of Schools, Angul, is appointed to act as District Inspector of Schools, Sambalpur, and in the senior branch of class II of the Orissa Educational Service temporarily for three months, with effect from the 16th January 1940, or till a permanent appointment is made to the post in consultation with the Public Service Commission whichever is earlier, vice Sri Bhagabat Patnaik, retired.

The 13th January 1940.

No. 168—III-Ex.-27/40-E.—Rai Sahib Sarat Chandra Dutta, Superintendent of Excise and Salt, Balasore, is granted, under rules 137, 138, 150, 155 and 157 of the Orissa Service Code, leave on average pay for three months eleven days, with effect from the 11th September 1939.

Notification no. 1888-E., dated the 7th August 1939, is cancelled.

The 13th January 1940.

No. 171—III-Ex.-28/40-E.—Sri Muralidhar Jena, officiating Superintendent of Excise and Salt, Balasore, on being relieved by Rai Sahib Sarat Chandra Dutta, is posted to Sambalpur.

The 13th January 1940.

No. 173—1E-48/39-E.—Sri Indubhusan Das Gupta, M.A., is allowed to continue to act as a lecturer in Mathematics in the Ravenshaw College at Cuttack and in class II, Junior grade, of the Orissa Educational Service, for the further period from the 23rd December 1939 to the 14th January 1940.

The 13th January 1940.

No. 177-E.—Sri Parasuram Misra, Assistant Professor of Botany, Ravenshaw College, Cuttack, is granted leave on half average pay in India for the period from the 18th November 1939 to 31st August 1940, in continuation of the leave out of India, availed of by him for the period from the 1st September 1938 to the 17th November 1939.

By order of the Governor,

S. DAS,

Secretary to Government.

REVENUE AND DEVELOPMENT DEPARTMENTS.

NOTIFICATION.

The 16th January 1940.

No. 188-D.—Rai Sahib Nanda Kishore Mahanti, District Sub-Registrar of Cuttack, is appointed to act as Inspector of Registration Offices, Orissa, with effect from the 2nd January 1940.

By order of the Governor,

M. K. VELLODI,

Secretary to Government.

LAW, COMMERCE AND LABOUR DEPARTMENTS.

NOTIFICATION.

The 17th January 1940.

No. 347-Com.—The following notification, issued by the Government of India, Department of Labour, is republished for general information.

By order of the Governor,

W. W. DALZIEL,

Secretary to Government.

New Delhi, the 14th December 1939.

No. M.1270.—In exercise of the powers conferred by sub-section (3) of section 4 of the Indian Soft Coke Cess Act, 1929 (VIII of 1929), the Central Government

is pleased to nominate Rai Bahadur Rameshvar Singh to be a member of the Soft Coke Cess Committee to represent the provinces of Bihar and Orissa, vice Mr. C. S. Jha, I.C.S.

M. S. A. HYDARI,

Secy. to the Govt. of India.

SUBORDINATE CIVIL SERVICE. HOME AND FINANCE DEPARTMENTS.

NOTIFICATION.

The 13th January 1940.

No. 290-A.—Sri Syam Sundar Patra, Sub-Deputy Collector on probation, on being relieved of his duties as Manager of the Dharakot estate, is granted leave on average pay for two months under rules 156, 157 and 221 (2) (b) of the Orissa Service Code.

By order of the Governor,

P. T. MANSFIELD,

Chief Secretary to Government.

OFFICE OF THE COMMISSIONER OF INCOME-TAX, BIHAR AND ORISSA.

NOTIFICATION.

The 11th January 1940.

No. A-7/1.—Mr. T. P. De, M.A., Inspector Accountant, Durbhanga, is appointed to officiate as Income-tax Officer, Ganjam Circle, with effect from the date he takes over charge of that circle, vice Mr. E. Rahman, M.A., Income-tax Officer, granted leave.

F. R. MERCHANT,

Commissioner.

CO-OPERATIVE SOCIETIES.

NOTIFICATIONS.

The 13th January 1940.

No. 308—Whereas the winding up of the affairs of the Raghunathpur Guarantee Union Co-operative Society bearing registration no. 30 of 15th June 1920 in the district of Cuttack ordered in notification no. 5168, dated the 23rd September 1937, published in the *Orissa Gazette* of the 1st October 1937 is now complete, I hereby, in exercise of the power conferred by sub-section (8), section 44 of the Bihar and Orissa Co-operative Societies Act (VI of 1935), cancel the registration of the said society.

The 15th January 1940

No. 378.—Sri Prahallad Chandra Patnaik, who was appointed liquidator of the co-operative societies named below, having resigned, I, in exercise of the power conferred by sub-section (1) of section 44, Bihar and Orissa Co-operative Societies Act (VI of 1935), hereby appoint the Sub-Agent in charge of the Kujang Central Co-operative Union, Ltd., to be liquidator of the said societies:—

Names of the societies.	Registration number and date.
1. Joychandrapur ...	94/0 of 29th July 1924.
2. Dahimacha, no. 1 ...	9/0, dated 20th July 1923.
3. Panpali ...	42/cu, dated 20th April 1925.
4. Gagua, no. 2 ...	52 cu, dated 29th May 1925.
5. Chatua ...	2/0, dated 6th June 1922.
6. Gopinathpur Sasan, no. 2 ...	129/cu, dated 17th October 1925.
7. Bortunga ...	29/cu, dated 9th August 1929.

The 15th January 1940.

No. 383.—Sri Krushna Chandra Roy, who was appointed liquidator of the co-operative societies named below having resigned, I, in exercise of the power conferred by sub-section (1) of section 44, Bihar and Orissa Co-operative Societies Act (VI of 1935), hereby appoint the Sub-Agent

in charge of the Nimapara Central Co-operative Union, Ltd., to be liquidator of the said societies :—

Names of the co-operative societies.	Registration number and date.
1. Sagada ...	557 of 1919-20.
2. Purisandha ...	4/cu of 1927.
3. Jaunra ...	23/0 of 1922.
4. Andhasahi Village Welfare and Public Health Co-operative Society.	47/cu of 1929.
5. Berboi Guarantee Union ...	15/0 of 1922.

S. C. ROY,
Deputy Registrar, Co-operative Societies, Orissa.

**PUBLISHED UNDER THE AUTHORITY
OF THE HIGH COURT OF JUDICATURE
AT PATNA.**

NOTIFICATION.

The 13th January 1940.

No. 3-A.—Sri Ramesh Chandra Misra, officiating Munsif of Berhampur in the judgeship of Ganjam-Puri, is appointed to act as a Munsif in the judgeship of Cuttack-Sambalpur to be stationed ordinarily at Bhadrak during the absence on leave of Sri Jagannath Mahanti or until further orders.

By order of the High Court,
S. K. DAS,
Registrar.